

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA
O.A.No. 683 of 2005

Patna, dated the 10th April, 2007

CORAM: The Hon'ble Ms. Sadhana Srivastava, M[J]
The Hon'ble Mr. S.N.P.N. Sinha, M[A]

Janki Prasad Yadav .. Applicant

By Advocate: Mr. Jeetendra Kumar

versus

The Union of India & others.. Respondents

By Advocate : Mr A.K.K.Sahay

O R D E R

Sadhana Srivastava, M[J]:

The counsel for the applicant Mr. Jeetendra Kumar states that the relief claimed in the OA has already been granted by the respondents. Therefore, this OA has become infructuous. Mr. A.K.K.Sahay is present for the respondents.

2. In view of the submission made by the counsel for the applicant, the OA is dismissed as having become infructuous.


[S.N.P.N. Sinha]
Member[A]


[Sadhana Srivastava]
Member[J]